

Joint-Ventures between India and UK

85. SHRIMATI VASUNDHARA RAJE : Will the Minister of COMMERCE be pleased to state :

- whether some Indo-UK joint-ventures have been signed during this year;
- if so, the details of those joint-ventures; and
- the terms and conditions of these joint-ventures ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (c) Some joint ventures and agreements between private companies from UK and India were signed during the visit to India of the British Prime Minister and the President of the Board of Trade, UK in January 1997. The joint ventures and agreements between Indian and UK firms included the sectors of insurance, telecommunications, software, engineering goods, marketing of real estate development etc. Terms and conditions for setting up of joint ventures are as per policy guidelines.

Coal Mining Blocks

86. SHRI RAM NAIK : Will the Minister of COAL be pleased to state :

- whether Government have identified mining blocks for allowing private coal mining;
- if so, the number of such mining blocks;
- the number of blocks allocated to private parties for mining so far;
- the number of proposals for allocation of coal mining block received from the private parties are pending as on date; and
- the efforts made to ensure that all identified blocks are allocated to the interested private parties ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) and (b) Yes Sir, so far 69 number of mining blocks have been identified for captive mining.

(c) 28 blocks have been allocated to private parties for mining so far.

(d) and (e) The number of proposals for allocation of coal mining blocks received from the private parties pending with Government is 29. Meetings of Screening Committee are held periodically and all the applications received are considered carefully in consultation with other Ministries to ensure that interested and eligible private parties get the identified blocks.

Captive Coal Mines

87. SHRI SUSHIL CHANDRA : Will the Minister of COAL be pleased to state :

(a) the number of captive coal mines in the country and the number of coal mines underground and opencast out of it, separately;

(b) the production capacity of these mines, mine-wise; and

(c) the industries/companies to whom these coal mines have been allotted ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) to (c) Out of 28 mining blocks offered for captive mining, mining plan for 4 parties have been approved by the Standing Committee under MMRD Act 1957. The details of industries, type of mining and projected production capacities in respect of above mentioned 4 cases are given below :

Name of Industries	Name of the blocks	Annual Projected Production Capacity & Type (Provisional)
1. M/s. Bengal Emta a joint venture company with M/s. WBSEB and WBPD Corpn. Ltd	1. Tara (East & West)	3 mt OC & UG
2. M/s. RPG Industries/ CESC	2. Sarisatolli	3.5 mt OC
3. M/s. Nippon Denro	3. Baranj	4.0 mt. OC
4. M/s. Associated Cement	4. Lohara (East)	0.80 mt UG

mt = million tonnes

OC = Open Cast

UG- Underground

India's Share in World Trade

88. SHRI MUKHTAR ANIS : Will the Minister of COMMERCE be pleased to state :

(a) whether the World Trade Organisation has published statistics of world trade recently;

(b) if so, the ranking of India as exporters, as importer and as trader of goods and its share in comparison of the world trade during each of the last two years;

(c) the corresponding figures in respect of trade in services;

(d) the percentage change as compared to the previous year in India's performance in terms of value in view of parts (b) and (c) above; and

(e) the action proposed to be taken to improve its position during the Ninth Five Year Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (c)